

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 770
ANSWERED ON 2ND DECEMBER, 2021**

POLLUTION BY OLD VEHICLES

770. SHRI DIPSINH SHANKARSINH RATHOD:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether any scheme is being formulated for procurement of new and less pollution emitting vehicles in the country;**
- (b) if so, the details thereof; and**
- (c) the steps being taken by the Government to clean the environment from pollution caused by old vehicles?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) No, Sir.

(c) The Ministry of Road Transport and Highways has formulated the Vehicle Scrapping Policy that includes a system of incentives/dis-incentives for creation of an ecosystem to phase out older, unfit polluting vehicles. In order to enforce provisions of the policy, rules have been issued/amended under the framework of the Motor Vehicles Act, 1988 and Central Motor Vehicle Rules, 1989.
